

SECURITIES APPELLATE TRIBUNAL, MUMBAI

DAILY BOARD FOR 17.02.2021 THROUGH VIDEO CONFERENCING

| Sr. No. | Appeal No. | Appellant | Counsel for Appellant | Respondent | Counsel for Respondent | Cause or Stage | Previous Date | ROOM CODE/PASSWORD |
|----------------------|---|---|--|--|---|--------------------|---------------|--------------------------|
| AT 11.00 A.M. | | | | | | | | |
| 1 | A. L. NO. 83-2021AND MA. NO. 111_2021 Interim Relief | HDFC Bank Ltd | | SEBI | | Admission | | INVOKEPLEDGE |
| AT 11.05 A.M | | | | | | | | |
| 2 | A.No.224/2020 A/W | Gautam Thapar & Ors. | Mr. Janak Dwarkadas, Senior Counsel i/b. Bharucha and Partners | SEBI AND ANR | Mr. Fredun De Vitre, Sr. No– R. No.1 Mr. Zal Andhyarujina, Senior Advocate, Sr. No– R. No.1 | Further hearing | 16.2.2021 | CHAIRMANRESTRAIN |
| | MA. No. 222/2020 (Exemption from filing certified copy) & A..No. 231/2020 | B. Hariharan | Mr. Pradeep Sancheti, Senior Advocate i/b Regstreet Law Advisors | | Mr. Mustafa Doctor, Senior Advocate- R. 1 Mr. Zal Andhyarujina, Senior Advocate- R.2 | | | |
| AT 11.46A.M | | | | | | | | |
| 3 | APPEAL NO. 82_2021 AND MA.NO. 114_2021 URGENCY APP AND MA. NO. 115-2021 STAY APPLICATION | R. K. Commodities Services Pvt. LTD. | | National Commodity Derivatives Exchange | | Admission | | MARGINEOBLIGATION |

| <u>AT 11.50A.M.</u> | | | | | | | | |
|-----------------------------|--|--|--|-------------------------------|--|---|---------------------------------|----------------------------|
| 4 | MA.No. 104/2020 & A.No. 99/2020 | Minesh Shah | Mr. Deepak Jamsundekar, Advocate | SEBI | Mr.Abhiraj Arora,Adv. i/b ELP | Admission | 05.02.2021 | AOAADI |
| <u>AT 11.55 A.M.</u> | | | | | | | | |
| 5 | MA.No. 538/2020 (Interim Application) & A.No. 500/2020 A/W | 63 Moons Technologies Ltd. | Mr. Somasekhar Sundaresan,Adv. i/b Hariani & Co. | SEBI | Mr. Shiraz Rustomjee, Sr. Adv. i/b ELP | Admission disposal | 11.02.2021 | FITPROPERCRITERIA |
| | A.No.55/2021 | Jignesh Shah | | | | | | |
| <u>AT 12.10 P.M.</u> | | | | | | | | |
| 6 | 617/2019 | Corporate Professionals Capital Private Limited | Mr, Ravi Prakash, Advocate | SEBI | Mr. Kumar Desai, Advocate- i/b K Ashar and Co. | Admission disposal | 19.01.2021 | DELISTINGREGULATION |
| <u>AT 12.12 P.M.</u> | | | | | | | | |
| 7 | MA.No. 25/2020 in A.No. 310/2016 | Sharmila Raj Thackeray & Ors | Mr. Mangesh Sawant,Advocate | SEBI & Ors. | Mr.M.Mody,Adv. i/b K.Ashar & Co – R1 | MA Hearing | 03.02.2021 | COMPLAINT |
| 8 | MA.No. 252/2020 & A.No. 165/2020 | Sharmila Raj Thackeray & Ors | Mr. Mangesh Sawant,Advocate | SEBI & Ors. | Mr.M.Mody,Adv. i/b K.Ashar & Co – R1 | Admission/ Final Disposal | | |
| <u>AT 12.14 P.M.</u> | | | | | | | | |
| 9 | MA.No. 32/2020 & A. NO. 94_2020 A/W | Maheshwari Financial Services Private Limited | Ms. Aparna Wagle, Advocate | Ms. Aparna Wagle, Advocate | SEBI | Mr. Arnav Misra, Advocate i/b K. Ashar & Co | Admission/ Final Disposal | MFSPFUTP |

| | | | | | | | | |
|----------------------|--|---|---|-------------|---|---------------------------------|-------------------|---------------------------------|
| | 05/2020 | Maheshwari Financial Services Private Limited | | | | | | |
| AT 12.16 P.M. | | | | | | | | |
| 10 | MA.No. 62/2021 (Delay Application) & L.No. 21/2021 | Sham Sadhuram Gandhi | Mr. Vedchetan Patil, Advocate | SEBI | Mr. Anubhav Ghosh, Advocate i/b The Law Point | Admission/ Final Disposal | 28.01.2021 | FRAUDULENTTRANSFERSCORES |
| | MA.No. 66/2021 (Delay Application) & L.No. 22/2021 | | | | | | | |
| | A.No. 385/2020 | Dilip Shah | Ms. Vanessa Fernandes, Advocate i/b Corporate Attorneys | | | | | |
| | A.No. 386/2020 | Jiger Shah | | | | | | |
| | A.No. 442/2020 | Jiger Shah | | | | | | |
| | MA.No. 63/2021 (Amendment Application) & A.No. 443/2020 | Dilip Shah | | | | | | |
| AT 12.18 P.M. | | | | | | | | |
| 11 | A.No.393 /2020 A/W | Chromatic India Ltd. | Mr. Manish Chhangani, Advocate i/b Ms. Aishwarya Shubhangi, | SEBI | Mr. Arnav Misra, Advocate i/b K. Ashar & Co. | Admission/ Final Disposal | 28.01.2021 | CHROMATICGDR |
| | A.No.394 /2020 A/W | Vinod Kumar Kaushik | | | | | | |

| | | | | | | | | |
|----------------------|--|-------------------------------|--|-------------|---|------------------------------|------------|------------------------|
| | MA.No. 67/2020 & A.No.64 /2020 A/W | Chromatic India Ltd. &Anr. | | | | | | |
| | A.No. 487/2020 A/W A. NO. 488_2020 | Vipin Sharma | Mr. Vikas Bengani, Advocate | | | | | |
| AT 12.20 P.M. | | | | | | | | |
| 12 | A.No.326/2020 A/W | Sanjay Kumar Poddar HUF | Ms. Nirali Mehta,Advocate i/b Mindspright Legal | SEBI | Mr.Suraj Chaudhary, Adv. i/b Vidhii Partners | Admission/ Final Disposal | 12.01.2021 | MINISCULESELLER |
| | A.No.327/2020 A/W | Avinash Kumar Ardawatia | Mr. Suyash Bhandari, Advocate i/b Mindspright Legal | | | | | |
| | A.No.328/2020 A/W | Surendra Kumar Tiwari | Mr. Saakshat Relekar,Adv. i/b Mindspright Legal | | | | | |
| | A.No.363/2020 A/W | Kamal Tibrewala | Ms.Surabhi Agarwal, Adv. i/b Mindspright Legal | | | | | |
| | A.No.369/2020 A/W | Mr.Aniruddh Parashar | Ms. Rishika Harish,Adv. i/b Mindspright Legal | | | | | |
| | A.No.370/2020 A/W | Rakesh Ramsingh Saini | | | | | | |

| | | | | | | | | |
|----------------------|------------------------------|--------------------------------------|---|------|-------------------------------------|------------------------------|------------|-------------------------|
| | A.No.371/2020 A/W | Akash Swami | | | | | | |
| | A.No.372/2020 A/W | Mr. Santoshkumar Satyanarayan Poddar | Ms.Surabhi Agarwal, Adv. i/b Mindspright Legal | | | | | |
| | A.No.373/2020 | Subhash D.Bhatiwada | | | | | | |
| AT 12.25 P.M. | | | | | | | | |
| 13 | A.No. 8/2018 A/W | NavinTayal &Anr. | Mr.Gaurav Joshi, Sr.Adv. i/b Mindspright Legal | SEBI | Mr. Mustafa Doctor, Sr.Adv. i/b ELP | Admission/ Final Disposal | 27.01.2021 | BORMERGERINSIDER |
| | A.No. 9/2018 A/W | KulwinderNayyar | Mr.Saurabh Bachawat, Adv. i/b P.Mishra | | | | | |
| | A.No. 10/2018 A/W | Advik Textiles &Realpro Pvt. Ltd. | Mr.Ankit Lohia, Adv. i/b P.Mishra | | | | | |
| | A.No. 11/2018 | Rohitkumar Premkumar Gupta | Mr. Pradeep Sancheti, Sr.Adv. i/b Sukrut Mhatre | | | | | |
| | A.No. 250/2020 A/W | NavinTayal&Anr. | Ms. Rishika Harish, Adv. i/b Mindspright Legal | | | | | |
| | A.No. 261/2020 A/W | Advik Textiles &Realpro Pvt. Ltd. | Mr.Ankit Lohia,Adv. i/b P.Mishra | | | | | |
| | A.No. 262/2020 A/W | KulwinderNayyar | Mr.Saurabh Bachawat,Adv. i/b P.Mishra | | | | | |
| | A.No. 263/2020 A/W | RohitkumarPremkumar Gupta | Mr. Pradeep Sancheti,Sr.Adv. i/b | | | | | |

| | | | | | | | | |
|----------------------|--|---|--|------|---|-----------------------|------------|---------|
| | | | Mr.Sukrut Mhatre, Adv. | | | | | |
| AT 12.35 P.M. | | | | | | | | |
| 14 | MA.No. 440/2019 & A.No.250/2019 A/W | Sahara India Commercial Corporation Limited & Anr. | Mr. Gaurav Joshi, Senior Advocate i/b M/s. Markand Gandhi & Co. | SEBI | Mr. Rafique Dada, Senior Advocate | Admission disposal | 15.01.2021 | SAHARA |
| | 251/2019 A/W | Subrata Roy Sahara & Ors. | Mr. Gaurav Joshi, Senior Advocate i/b M/s. Markand Gandhi & Co. | | | | | |
| | 252/2019 | I Ahmed & Ors. | Mr. Somasekhar Sundaresan, Advocate i/b K. Ashar & Co. | | | | | |
| AT 12.45 P.M. | | | | | | | | |
| 15 | 614/2019 | Superstar Exports Private Limited | Ms Aparna Wagle, Advocate i/b Alliance Law | SEBI | Mr. Chirag Bhavsar, Advocate e i/b MDP & Partners | Admission disposal | 19.01.2021 | PFUTPAO |
| AT 12.55 P.M. | | | | | | | | |
| 16 | 608/2019 A/W | IIFL Commodities Ltd. | Mr. Nimay Dave, Advocate i/b Alliance Law | MCX | Mr. Sameer Pandit, Advocate -i/b- WADIA GANDHI | Admission disposal | 19.01.2021 | IIFLCOM |
| | 609/2019 | IIFL Commodities Ltd. | | | | | | |

| AT 1.05P.M. | | | | | | | | |
|--------------|-----------------------------------|----------------------|---|---|---|------------------------------|------------|---------------------------|
| 17 | MA.No. 41/2020 & A.No. 45/2020 | Rajesh Kumar Agarwal | Mr. Joby Mathew, Advocate | SEBI | Mr. Gaurav Joshi, Senior Advocate | Admission/ Final Disposal | 12.02.2021 | PRISMRECOVERY |
| AT 1.15 P.M. | | | | | | | | |
| 18 | A.No. 483/2020 | Mr.Gurmeet Singh | Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates | SEBI | Mr. Kumar Desai, Advocate i/b K. Ashar & Co | Admission/ Final Disposal | 21.01.2021 | BECKONSGDR |
| | A.No. 491/2020 A/W | Mr.I.S.Sukhija | | | | | | |
| | A.No. 406/2021 A/W | Mr. Gurmeet Singh | | | | | | |
| | A.No. 408/2020 A/W | Mr.I.S.Sukhija | Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates | Mr. Kumar Desai, Advocate i/b K. Ashar & Co | Admission/ Final Disposal | 25.01.2021 | | |
| | L.No. 8/2021 A/W | Mr. Gurmeet Singh | | | | | | |
| | L.No. 11/2021 A/W | I S Sukhija | | | | | | |
| | L.No. 12/2021 | H S Anand | | | | | | |
| AT 1.25 P.M. | | | | | | | | |
| 19 | MA.No. 78/2021 & A.No. 12/2021 | K. Venkatraman | Mr. Keshav Borhade, Advocate | SEBI | Mr. ABHIRAJ ARORA, Advocate | Admission/ Final Disposal | 10.02.2021 | LIMITATIONRECOVERY |